

WEARING OF FACE COVER IS COMPULSORY

Panaji, [April 28](#), 2020

Vaisakha 8, 1941

To prevent spread of COVID-19 in the State of Goa, wearing of face cover has made compulsorily in all public places, work places including on streets, hospitals and working sites to all the persons.

The person violating the instructions will be liable for penalty of Rs. 100/-. In case of non – payment, the person will be liable for action under section 188 of Indian Penal Code, 1860.

The “face cover” includes mask available with the chemist or even home – made washable masks which can be used after proper washing and disinfecting them.

DI/NB/PN/SAG/GD/2020/1927

--

DIRECTORATE OF INFORMATION AND PUBLICITY.
THIRD FLOOR,UDYOG BHAVAN,
NEAR AZAD MAIDAN, PANAJI GOA